

[*Translation*]

**Conversion of Telephone Exchanges  
Into Electronic Exchanges in  
Sonbhadra Districts of U.P.**

7405. SHRI SUBEDAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the telephone exchanges in Shakti Nagar, Renukot, Obra, Churk in Sonbhadra district and in Chunar, district Mirzapur of Uttar Pradesh are outdated and are not functioning properly; and

(b) if so, the steps taken by Government for replacing them with new electronic exchanges?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) and (b). The telephone exchanges are functioning properly. As a part of modernisation it is proposed to instal electronic exchanges in place of existing exchanges during 8th Plan at Chunar, Shakti Nagar, Renukot and Churk subject to availability of equipment.

The existing telephone exchange at Obra is proposed to be further expanded subject to availability of equipment.

[*English*]

**Subsidy to Farmers for Insecticides  
and Fungicides**

7406. SHRI PALAI K.M. MATHEW: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the rate of subsidy for insecticides and fungicides given to farmers is too insufficient;

(b) whether Government propose to

increase the rate of subsidy given to farmers;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) No, Sr.

(b) No, Sir.

(c) Does not arise.

(d) Does not arise in view of reply to part (a).

**Security Protection to People in New  
Delhi**

7407. PROF SAVITHRI LAKHSMANAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of people who sought security protection and were provided with security in New Delhi during the last four months; and

(b) the number of Members of Parliament, Government officials and common people out of them, separately?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Security arrangements are provided to people on threat perception. 78 people have been given security protection during the last four months. In addition, 24 family members of protected persons have also been provided with security.

(b) The details are furnished below:—

i)	Members of Parliament (including 40 Ministers)	—	57
ii)	Govt. Officials.	—	11
iii)	Common Public	—	10

**Hanumantha Rao Committee**

7408. SHRI PRAKASH KOKO  
BRAHMBHATT:  
SHRI N.J. RATHVA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Hanumantha Rao Committee on agricultural pricing policy has urged to review the role on Food Corporation of India in the procurement and distribution of foodgrains;

(b) if so, the other recommendations made by the Committee; and

(c) the follow-up action taken thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) No, Sir.

(b) and (c). Do not arise.

[*Translation*]

**Daily Wage Employees of MCD**

7409. SHRI HARISHANKAR MAHALE:  
Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of daily-wage employees working in MCD;

(b) since when they are working and by

what time their services are likely to be regularised; and

(c) the annual expenditure being incurred on them in terms of pay, etc.?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) About 7,500.

(b) These employees have been working from 1st April, 1984 onwards. The Municipal Corporation of Delhi has adopted a policy to give regular employment to the daily wagers in a phased manner.

(c) Rs.9 crores approximately.

[*English*]

**Death of Jhuggi Dwellers in Sameypur Badli Delhi**

7410. SHRI BANWARI LAL PUROHIT:  
SHRI YASHWANTRAOPATIL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a huge mound of earth fell on a cluster of jhuggis at Sameypur Badli, Delhi on 30 March, 1990;

(b) if so, the details of the persons injured and killed;

(c) the details of compensation paid by Government to victims; and